

1	2	3	4	5	6	7	8
31.	Chandigarh	428	342	316	151	107	98
32.	Dadra and Nagar Haveli	70	67	80	46	43	54
33.	Daman and Diu	71	79	76	38	36	35
34.	Delhi	7375	6673	6515	1591	1584	1690
35.	Lakshadweep	1	1	3	1	0	1
36.	Puducherry	1766	1693	1597	244	233	226
TOTAL		480652	464910	467044	150785	147913	151417

Private participation in public road transportation

935. SHRI DHARAMAPURI SRINIVAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether Government is contemplating on inviting private participation in the public road transportation;
- if so, the details thereof;
- whether Government is planning to increase the number of buses in the States as a part of this programme; and
- if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) Section 30 of the Motor Vehicles (Amendment) Act, 2019 provides for insertion of new section 66 A of Motor Vehicles Act, 1988 provide for National Transportation Policy which *inter-alia* provide that with a view to safeguard the interest of the public and promote equity, while seeking to enhance private participation and public-private partnership in the transport sector.

Test centres for issuing PUC certificates

936. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that many motorists are facing huge problems in getting

Pollution Under Control (PUC) Certificate due to lesser number of test centres in various parts of the country;

(b) if so, the details thereof and Government's response thereto;

(c) whether Government is considering to launch 'Mobile Pollution Check Vehicle' at consumers' doorstep, with more transparent pollution check of motor vehicles in the country; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) No such information is available.

(c) and (d) No such proposal is under consideration.

Encroachment of NHs in Punjab

937. SHRI SHAMSHER SINGH DULLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that National Highways passing through State of Punjab are full of encroachments; and

(b) if so, the steps taken by Government to remove such encroachments identified by the National Highways Authority of India?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Illegal encroachments on the land of National Highways are removed from time to time by the Competent Authority. Under the provision of the Control of National Highways (Land & Traffic) Act, 2002, removal of unauthorized occupation of National Highway land is taken up by the Highway Administrations established under the Act.

Adoption of Motor Vehicles Act

938. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of States that have adopted the new Motor Vehicles (MV) Act, in entirety without any modifications or changes;